SHRI SASANKASEKHAR SANYAL:
SHRI MONORANJAN ROY:
DR. BHAI MAHAVIR:
SHRI SITARAM JAIPURIA:
SHRI SHYAMLAL GUPTA:
SHRI K. P. SINGH DEO:
SHRI J. P. YADAV:

Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether the National Water Grid Plan prepared by the Central Water and power Commission has been found to be a feasible concept to save the country from recurring droughts; and
- (b) if so, what decision has been taken for its implementation and how far it is proposed to be implemented during the ensuring year and during the Fifth Five Year Plan?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO):
(a) Yes, Sir.

(b) It is now proposed to take up surveys and field investigations for the National Water Grid. It may require five to seven

years to complete these and prepare necessary reports and estimates for consideration and for starting implementation of the Grid programme.

RURAL ELECTRIFICATION IN DIFFERENT
STATES

*133 SHRI BHAGWAT DAYAL : SHRI BANARSI DAS : SHRI GANESHI LAL CHAU-DHARY : SHRI SURAJ PRASAD :

Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) the details of the progress made with regard to rural electrification in different States;
- (b) what are the criteria for classifying a village as electrified one and whether any State has achieved 100 per cent rural electrification according to these criteria, if so, the names of such States; and
- (c) the number of villages proposed to be electrified in each State during 1973?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) to (c) A statement is laid on the Table of the House.

STATEMENT

(a) and (c) The information is given below:

Sl. No		e of State Territori	nion		Number of villages (as per 1961 Census) electrified as on 31-12-1972.	Number of pumpsets/tube- wells energised as on 31-12-72	Number of villages proposed to be electri- fied in the country du- ring 1973-74
1	Andhra	Pradesh			9,481 (c)	2,23,618 (c)	600
2	Assam	•			677 (b)	105 (e)	148
3	Bihar				8,717	82,844	1,500
4	Gujarat				5,097	88,406	500

Written Answers

SI. No.	Name of State/Union Territories					imber of lages s per 1961 ensus) etrified as 131-12-1972	Number of pumpsets/tube wells energised as on 31-12-72	Number of villages proposed to be electri- fied in the country dur- ing 1973-74
5	Haryana .				•	6,669	1,14,547	••
6	Himachal Prac	desh				3,490 (d)	703 (d)	541
7	Jammu and K	ashmir				740 (a)	325	50
8	Kerala .					1,321 (d)	31,513	225
9	Madhya Prade	esh		•		9,273 (d)	1,02,716 (d)	1,250
10	Maharashtra	•				14,397	2,71,749	1,000
11	Manipur .					192	• •	22
12	Meghalaya					71	••	35
13	Mysore .					10,916	1,61,015	667
14	Nagaland .					89	1	4
15	Orissa .	•				4,995*	1,399	1,100
								*upto 31-1-73
16	Punjab .					6,534	1,06,719	1,525
17	Rajasthan .					4,519	60,802	600
18	Tamil Nadu					13,628	6,35,134	
19	Tripura .					93	33	27
20	Uttar Pradesh	ı	•			25,898	1,87,300	3,000
21	West Bengal					4,656	1,656	4,400
	TOTAL (STATES)				1	1,31,453	20,70,583	17,194
	Union Territ				966	12,044	17	
	GRAND TOTAL					1,32,419	20,82,627	17,211

⁽a) As on 31-5-1972.

⁽b) As on 31-8-1972

⁽c) As on 31-10-1972

⁽d) As on 30-11-1972

⁽e) As on 30-6-1972.

⁽b) The general criteria for classifying a village as electrified is that electricity should be actually utilised in the revenue area of a village for any purpose such as running an industry or agricultural pumpsets or electrification of houses. The State of Haryana and the Union Territories of Chandigarh, Delhi and Pondicherry have achieved cent per cent rural electrification so far.